1007 Private Members' Bills Introduced

"That leave be granted to introduce a Billfurther to amend the Constitution of India."

The motion was adopted

[Translation]

SHRI SHARAD YADAV: I Introduce the Bill.

16.03 hrs.

Multi-State Cooperative Societies (Amendment) Bill*

[Translation]

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): I beg to move that leave be granted to introduce a Bill to amend the Multi-State Cooperative Societies act, 1984."

[English]

MR. DEPUTY SPEAKER: Mr. Kumaramangalam to speak.

SHRI P.R. KUMARAMANGALAM (Salem): I drop it.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Multi-State Cooperative Societies Act, 1984."

The motion was adopted

[Translation]

SHRI NITISH KUMAR: I introduce the Bill.

16.04 hrs.

MATTERS UNDER RULE 377

(i) Need for providing adequate facilities to the migrants from the Kashmir valley

[English]

SHRI JANAK RAJ GUPTA (Jammu): A large number of persons migrated from Kashmir Valley due to unavoidable circumstances are living in camps or otherwise in Jammu, Delhi and other places. But no adequate arrangements have been made by the Government for their livelihood. No residential accommodation and other facilities are provided to them. I would like to urge upon the Government to make adequate arrangements for their livelihood accommodation and education for their children till they go back to their homes.

[DR. THAMBI DURAI in the Chair]

16.05 hrs.

(ii) Need for setting up a National Institute of Visakhapatnam to study cyclone behaviour and suggest remedial measures

SHRIMATI UMA GAJAPATHI RAJU (Visakhapatnam): The coastal Andhra Pradesh area is often subjected to severe cyclone storms. Although the advance weather warning systems have improved yet the disaster in terms of human lives, properties and farm land has been tremendous during the cyclone which hit Andhra recently. The destruction of irrigation systems and the damage to farm lands by cyclones and floods have long term adverse economic repercussions. It is therefore imperative that an effective scientific way is evolved to study cyclone behaviour in conjunction with advance planning for disaster mitigation and rehabilitation procedures. The Government should set up an institute of

^{*}Published in Gazette of India Extraordinary, Part II, Section 2, dated 16.8.1992